

(d) There is no Statewise earmarking or allotment of gas; gas allocations are made to individual projects for various States.

(e) No, Sir.

(f) and (g) Further allocations would be considered in the light of additional availability of gas, if any.

#### **Transmission of gas from Hazira to Utran**

2986. SHRI CHIMANBHAI MEHTA:

SHRIMATI MIRA DAS:

SHRI ANANTRAY DEV-  
SHANKER DAVE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Gujarat Electricity Board and Gujarat Government are prepared to bear the expenses for the transmission of gas from Hazira to Utran at their own cost; and

(b) whether it is also a fact that GEB and Gujarat Government have committed in advance that on availability of gas from the Gandhar Hazira transmitted gas would be discontinued by themselves?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) Offers for meeting the cost of a temporary line for supplies to be made on a fall back basis have been received.

#### **External assistance for Eliminating gas flaring**

2987. SHRI VIREN J. SHAH:

SHRI PRAMOD MAHAJAN:

SHRI AJIT P. K. JOGI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government have recently proposed any project to eliminate flaring of gas in Bombay High with the assistance of World Bank and Asian Development Bank;

(b) if so, what are its details; and

(c) by when Government propose to eliminate the flaring of gas in Bombay High and at what cost?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) The ONGC is implementing the Gas Flaring Reduction Project in the Western offshore. While the World Bank has already approved a loan of US \$ 450 million a loan of US \$ 300 million has been sought from Asian Development Bank.

(c) Flaring is expected to be reduced to minimum technical levels by 1995 in Bombay High field.

#### **Production of Gas**

2988. SHRI CHIMANBHAI MEHTA:

SHRIMATI MIRA DAS:

SHRI ANANTRAY DEV-  
SHANKER DAVE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the answer to Unstarred Question 1381 given in the Rajya Sabha on 22nd July, 1992; and state:

(a) whether it is technically impossible to divert spare gas for Utran power house in Gujarat through control of flaring up of the gas on temporary basis;

(b) whether the current year's production of the associated and non-associated gas is less than the production of last year with details of production during the last three years; and

(c) the quantum of gas being consumed in Gujarat as against the total production thereof?